

No. A-60011/28/2010-Admin.I (LA)

Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 24th September, 2024

Office Order No. 202/2024

Consequent upon transfer/posting/appointment/retirement of officers, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has re-designated the following officers of this Department as First Appellate Authority and Central Public Information Officer (CPIO): -

S. No	Sections	CPIO (Sh./Shri/Smt.)	Link Officer of CPIO (Sh./Shri/Smt.)	First Appellate Authority (Sh./Shri/Smt.)
1.	Judicial Section	Manindra Choudhary, ALA	Shri J. P. Dubey, DLA	M.C Prusty, Sr. Govt Advocate
2.	BS, Chennai	P.K. Sankara Subramaniam, SO & DDO	Vijaya Ramanathan, SO	J.S. Dhanju, DLA
3.	BS, Bengaluru	J.Venkata Krishnan, SO	Upendra Kumar Mishra, Superintendent (Legal)	B. Nanda Kumar, DLA
4.	BS, Mumbai	B.R. Rane, ALA	P.K. Sankara Subramaniam, SO & DDO	A.A Ansari, Sr. GA

V. S. Chauhan
(V.S. Chauhan)

Under Secretary to the Govt. of India
Tele No: 011-23383634

To,

1. Officers concerned. It is to inform that in case of transfer/posting of above Officers, they will continue as CPIO / FAAs or its link officer until further orders.
2. PS to Hon'ble MoS (I/C)/ PSO to LS/PSOs or Sr. PPS to Additional Secretaries/PSOs or Sr. PPS to JS & LAs/PSO to CCA.
3. Central Agency Section/ Litigation (HC & CAT) /Litigation (LC) /Branch Secretariats
4. All Sections in the Department of Legal Affairs (through email).
5. Hindi Section for providing Hindi version of the above order to NIC Cell for uploading on the website of this Department.
6. NIC Cell with request to upload the above order on the website of this Department.
7. E-office portal and Office order folder.